

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA Nos. 1389, 631, 728 & 641 of 2018 in  
APPEAL NO. 135 of 2018**

**Dated: 13<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Haryana Power Purchase Centre & Ors. .... Appellant(s)  
Vs.  
GMR Kamalanga Energy Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Ms. Raveena Dhamija  
Mr. Yashaswi Kant for R-1  
  
Mr. Ravi Kishore  
Ms. Rajshree Chaudhary for R-2  
  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**ORDER**

Heard Mr. M. G. Ramachandran, learned counsel for the Appellant for some time.

List the application for further hearing on **18.12.2018.**

**(S. D. Dubey)  
Technical Member**

js/kt

**(Justice Manjula Chellur)  
Chairperson**